

Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 14th March , 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

APPEAL No. 129 of 2012

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swatika Sahoo
Ms. Anushree Bardhan
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Manu Seshadri for r.1

APPEAL No. 150 of 2012

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swatika Sahoo
Ms. Anushree Bardhan
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Mishra
Mr. Manoj Kr. Sharma for MPPTC
Mr. Manu Seshadri for R.1

APPEAL No. 167 of 2012

NTPC Ltd. Appellant (s)

Versus**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran
 Ms. Swagatika Sahoo
 Ms. Anushree Bardhan
 Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Mishra
 Mr. Manoj Kr. Sharma for R-2
 Mr. R.B. Sharma for R-7
 Mr. Manu Seshadri for R.1
 Mr. Aashish Gupta
 Mr. Aditya Mukherjee for BYPL

APPEAL No. 184 of 2012**NTPC Ltd.****.... Appellant (s)****Versus****Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran
 Ms. Swagatika Sahoo
 Ms. Anushree Bardhan
 Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Mishra
 Mr. Manoj Kr. Sharma for R-2
 Mr. R.B. Sharma for R-7
 Mr. Manu Seshadri for R.1
 Mr. Aashish Gupta
 Mr. Aditya Mukherjee for BYPL

APPEAL No. 212 of 2012**NTPC Ltd.****.... Appellant (s)****Versus****Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran
 Ms. Swagatika Sahoo
 Ms. Anushree Bardhan

Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Mishra
 Mr. Manoj Kr. Sharma for R-2
 Mr. R.B. Sharma for R-7
 Mr. Manu Seshadri for R.1
 Mr. Aashish Gupta
 Mr. Aditya Mukherjee for BYPL

APPEAL No. 224 of 2012

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
 Ms. Swagatika Sahoo
 Ms. Anushree Bardhan
 Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Manu Seshadri for R.1

APPEAL No. 232 of 2012

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
 Ms. Swagatika Sahoo
 Ms. Anushree Bardhan
 Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Mishra
 Mr. Manoj Kr. Sharma for R-2
 Mr. R.B. Sharma for R-7
 Mr. Manu Seshadri for R.1
 Mr. Aashish Gupta
 Mr. Aditya Mukherjee for BYPL

APPEAL No. 247 of 2012

NTPC Ltd.

.... Appellant (s)

Versus**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran
 Ms. Swagatika Sahoo
 Ms. Anushree Bardhan
 Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Manu Seshadri for R.1

APPEAL No. 252 of 2012**NTPC Ltd.****.... Appellant (s)****Versus****Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran
 Ms. Swagatika Sahoo
 Ms. Poorva Sahegal
 Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Manu Seshadri for R.1

APPEAL No. 253 of 2012**NTPC Ltd.****.... Appellant (s)****Versus****Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran
 Ms. Swagatika Sahoo
 Ms. Poorva Sahegal
 Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Manu Seshadri for R.1
 Ms. Shikha Ohri for HPPC

APPEAL No. 53 of 2013**NTPC Ltd.****.... Appellant (s)**

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
 Ms. Swagatika Sahoo
 Ms. Anushree Bardhan
 Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Mishra
 Mr. Manoj Kr. Sharma for R-2
 Mr. R.B. Sharma for R-7
 Mr. Manu Seshadri for R.1

ORDER

Post the matters for hearing on **17.04.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt